

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:193

ANSWERED ON:01.12.2004

CBI RAIDS

Paswan Shri Ramchandra; Singh Shri Kirti Vardhan; Singh Shri Uday; Vijay Krishna Shri ; Yadav Shri Ramakant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether CBI has conducted raids in various parts of the country during September, 2004;
- (b) if so, the details thereof; and
- (c) the action taken against the persons found guilty during the said raids so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): CBI conducted raids at several places on 29.09.2004 as a part of Special Drive. 65 cases were registered in this drive which involved 88 Government Servants and 142 private persons/firms.

(c): Investigations in all these cases are in progress and further action will be taken as per law on the basis of evidence collected during investigation.